

J

SLP(C)No. 17724 OF 2004
ITEM No.MM

Court No. 5

SECTION III
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.17724/2004

(From the judgement and order dated 18/09/2003 in WP 2748/2002
of The HIGH COURT OF BOMBAY)

M/S. BARON INTERNATIONAL LTD.

Petitioner (s)

VERSUS

UNION OF INDIA

Respondent (s)

Date : 25/10/2004 This Petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA
HON'BLE MR. JUSTICE H.K. SEMA

For Petitioner (s)
Ms. Ruby Singh Ahuja, Adv.

For Respondent (s)

UPON being mentioned the Court made the following
O R D E R

List on Friday the 29th October, 2004.

Anita

(Jasbir Singh)
Court Master